

Nomination of cases by Hon'ble The Chief Justice on 30/04/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. A. - 5277/2010	Hon. Ravindra Singh, J.	Crl. A. H DB Section on 01/05/2015
2	Crl. A. - 7835/2009 with Crl. A. - 354/2010 with Crl. A. - 7800/2009 with Crl. A. - 7413/2009	Hon. Ravindra Singh, J.	Crl. A. H DB Section on 01/05/2015
3	Writ C – 16316/2012	Hon. Tarun Agarwala, J.	Writ C-II Section on 01/05/2015
4	Writ C – 47394/2012	Hon. Tarun Agarwala, J.	Writ C-II Section on 01/05/2015
5	Writ C – 34595/2013	Hon. Tarun Agarwala, J.	Writ C-II Section on 01/05/2015
6	W. P. - 24154/2015	Hon. Dilip Gupta, J.	Court No. 39 on 30/04/2015
Bench Comprising			
7	Crl. A. - 5889/2007	Hon. Arvind Kumar Tripathi, J. and Hon. N. A. Moonis, J.	Crl. A. H DB Section on 01/05/2015
8	Crl. A. - 2069/2008	Hon. Arvind Kumar Tripathi, J. and Hon. N. A. Moonis, J.	Crl. A. H DB Section on 01/05/2015
9	Crl. A. - 4549/2012 with Crl. A. - 4706/2012 with Crl. A. - 4510/2012 with Crl. A. - 4322/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Pankaj Naqvi, J.	Crl. A. H DB Section on 01/05/2015
10	Crl. A. - 6851/2010	Hon. Arvind Kumar Tripathi, J. and Hon. N. A. Moonis, J.	Crl. A. Section on 01/05/2015
11	Crl. A. - 5430/2011	Hon. Arvind Kumar Tripathi, J. and Hon. Pankaj Naqvi, J.	Crl. A. Section on 01/05/2015
12	Crl. A. - 5549/2011 with Crl. A. - 5550/2011	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	Crl. A. Section on 01/05/2015
13	Crl. A. - 887/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	Crl. A. Section on 01/05/2015
14	Crl. A. - 1633/2014 with	Hon. Arvind Kumar Tripathi, J. and	Crl. A. Section on 01/05/2015

	CrI. A. - 1634/2014 with CrI. A. - 1611/2014	Hon. K. N. Bajpayee, J.	
15	CrI. A. - 5173/2013 with CrI. A. - 5259/2012	Hon. Arvind Kumar Tripathi, J. and Hon. K. N. Bajpayee, J.	CrI. A. Section on 01/05/2015
16	Writ C – 59709/2012 (Recall Application)	Hon. Arun Tandon, J. and Hon. Abhinava Upadhyaya, J.	Writ C-II Section on 01/05/2015
17	Writ C – 12089/2013 (Recall Application)	Hon. Arun Tandon, J. and Hon. Abhinava Upadhyaya, J.	Writ C-II Section on 01/05/2015
Hon....., J.			
18	Bail – 13451/2015	Hon. Bachchoo Lal, J.	Bail Section on 30/04/2015
19	Writ A – 11520/2009	Hon. V. K. Birla, J.	Writ A-II Section on 01/05/2015
20	Writ A – 15839/2009 with W. P. - 20635/2009	Hon. V. K. Birla, J.	Writ A-II Section on 01/05/2015
21	CrI. M. A. - 17387/2013	Hon. Bachchoo Lal, J.	U/S 482 Section on 01/05/2015
22	CrI. M. A. - 47851/2014	Hon. Bachchoo Lal, J.	U/S 482 Section on 01/05/2015
23	Writ A – 8987/2010	Hon. V. K. Birla, J.	Writ A-I Section on 01/05/2015
24	CrI. M. A. - 11614/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer fresh Section on 30/04/2015
25	CrI. M. A. - 11632/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer fresh Section on 30/04/2015
26	CrI. M. A. - 11629/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer fresh Section on 30/04/2015
27	CrI. M. A. - 11626/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer fresh Section on 30/04/2015
28	CrI. M. A. - 11584/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer fresh Section on 30/04/2015
Appropriate Court dealing with such matters			
29	CrI. A. - 3702/2013 with CrI. A. - 3703/2013 with CrI. A. - 3676/2013	Appropriate Court dealing with such matters	CrI. A. Section on 01/05/2015
30	CrI. A. - 267/2014 with CrI. A. - 268/2014	Appropriate Court dealing with such matters	CrI. A. Section on 01/05/2015
31	Bail – 5023/2015 with	Appropriate Court dealing with such matters	Bail Section on 01/05/2015

	Bail – 10599/2013		
32	Bail – 44312/2014 with Bail – 35547/2013	Appropriate Court dealing with such matters	Bail Section on 01/05/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
01/05/2015